

Ms. Radip Mohan

(C)

THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No..... 214/.....1995

All Indz Postal Employees Union & others.....Applicant (s):

VERSUS

Union of Indz & others.....Respondent (s)

| Sr. No | Date | Orders | Office note as to action (if any) taken on order |
|--------|---------|--|--|
| 1. | 12.5.95 | <p>REGISTER</p> <p>12/5/95</p> <p>Registrar</p> <p>The judgment is dictated and pronounced in open court vide order dt. 12.5.95, at the admission stage itself with the observations and directions the application is disposed of.</p> <p>Vice-Chairman</p> <p>Member (Admn.)</p> | |